

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1328/95 & OA 1292/95

New Delhi, this the 30th Day of January, 1997

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri R.K. Ahooja, Member (A)

OA 1328/95

1. Sh. Muni Raj, H.G.
s/o Sh. Lakhi Ram,
r/o 253, Village Borari, Delhi-9
2. Sh. Sushil Kumar, H.G.
s/o Sh. Paras Ram,
r/o 320, Village Borari, Delhi-9
3. Shri Parma Nand, H.G.
s/o Sh. Sher Singh
r/o 320, Village Borari, Delhi-9
4. Shri Ramesh Chand, H.G.
s/o Sh. Kalli Ram,
r/o 269, Holimalli Kalan,
Delhi-110082

(By Advocate Sh. J.C. Madan)

... Applicants

Vs.

1. Govt. of NCT of Delhi
through Chief Secretary
5, Shan Nath Marg, Delhi.
2. The Director General,
Home Guards and Civil Defence Orgn.
CTI Complex, Raja Garden, N/Delhi-27
3. Shri W. Chauhan, Junior Staff Officer (CO)
O/O D.G. Home Guards,
CTI Complex, Raja Garden, New Delhi-27

(By Advocate Shri Surat Singh)

.. Respondents

OA-1292/95

1. Sh. Babu Lal
s/o Sh. Kamal Singh
H.No. 159, Shadi Nagar Azad Pur, Delhi-33
2. Sh. Ram Pal Singh
s/o Sh. Jagan Singh
r/o D-341, Sukhdev Ngr Industrial Area,
Wazirpur Delhi-52.
3. Sh. Bhupinder Singh
s/o Sh. Ajay Pal Singh
r/o H.No. 118-A BC Block
Shalimar Bagh, Delhi-52
4. Sh. Ajay Kumar
s/o Sh. Nand Lal
H.No. 149 Mandir Wali Gali,
Azad Pur Village, Delhi-33
5. Sh. Mahesh Chand
s/o Sh. Shankar Lal
Jhuggi No. 95, Hairder pur, Delhi-52
6. Sh. Sudama Parsad
s/o Sh. Ram Brick
Jhuggi No. 149 Y.T.A Phase-II
Ashok Vihar, Pargati Market, Delhi-52

- 27
7. Sh. Parbhat Kumar
s/o Sh. M. L. Bhargava
H.No. E-950, Jahangir Puri, Delhi-33
 8. Sh. Uday Veer Singh
s/o Sh. Bhaj Raj Singh
H.No. A-199, Shadi Nagar Azadpur,
Delhi-33
 09. Lala Ram Verma
s/o Sh. Hukam Singh
230-A Railway Road, Sabzimandi,
Azadpur, Delhi-33
 10. Sh. Damoder Singh
s/o Sh. Beni Ram
H.No. 160, Shadi Nagar, Azadpur, Delhi-33
 11. Sh. Kapil Dev
S/o Shri Tara Chand
K-1894, Jhagir Puri, Delhi-33
 12. Shri Satish Kumar
s/o Shri Om Parkash
H.No. 17/18, Kawal Park, Azadpur, Delhi-33
 13. Shri Raj Kumar
S/o Shri Ganesh Shanker Sharma
I/998, Jahangir Puri, Delhi-33
 14. Sh. Kushal Pal
s/o Shri Mahipal Singh
C-67, Shuadanand Park, G.T. Karnal Road,
Delhi-42
 15. Sh. Jawahar Lal
s/o Dev Dutt
r/o AB-136/1, Amar Puri, Ram Nagar,
Pahar Ganj, New Delhi.
 16. Shri Samar Pal
s/o Sh. Hakim Singh
r/o AB-132, Amar Puri Pahar Ganj,
New Delhi-55

(By Advocate Shri J.C. Madan)

... Applicants

V/s

1. The Govt. or NCT of Delhi through :
Chief Secretary,
5-Sham Nath Marg, Delhi.
2. The Director General
Home Guards & Civil Defence Orgn.
CTI Complex, Raja Garden, N/Delhi-27
3. Shri W. Chauhan, J.S.O. (CD)
O/O D.G. Home Guards & C.D.
CTI Complex, Raja Garden, N/Delhi-27.

(By Advocate Shri Jog Singh)

... Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

As the above applications raise the same question
of law and fact, we dispose of these OAs by a common order.

2. The learned counsel for the respondents has submitted that these cases are similar to Ram Naresh Singh and Ors V. Govt. of NCT & Ors. (OA 1846/96) which has been disposed of by order dated 12.9.96 (copy placed on record).

3. In view of the above and for the reasons given in OA 1846/96 the reliefs claimed in these applications (OA 1328/95 and OA 1292/95) having become infructuous, are not maintainable and they are accordingly dismissed. No order as to costs.

(R.K. Ambuja)
Member (A)

(Smt. Lakshmi Swaminathan)
Member (J)

sk

Attested

18/awal
06/12/97